

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP 06/17	Hearing	58	Shri Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Dhananjay Joshi
along with
Vachan. H. U
9535649743

Advocate for
Appellate.

[Handwritten Signature]

R. SUBRAMANIAN
+
D. MAYANK BABU
9444406720

Advocate for
Respondents

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Counsel for petitioner is present. Counsel for respondent is present. He has filed counter filed for IA and also for the main petition.

We have heard the counsels on IA filed for condonation of delay in filing the main petition.

List it for orders on 10.07.2017.

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MEMBER (J)

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MEMBER (T)